

Central Administrative Tribunal Principal Bench

O.A. No. 247 of 1999

New Delhi, dated this the 12th May, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A) Hon'ble Mr. Kuldip Singh, Member (J)

Shri U.C. Sharma,
Income Tax Inspector,
under Asst. Commissioner of Income Tax,
Circle No.2, Meerut. .. Applicant

(Shri B.L. Madhok Proxy counsel for Shri B.S. Mainee)

Versus

Union of India through

- The Chairman, Central Board of Direct Taxes, Ministry of Finance, New Delhi.
- The Chief Commissioner of Income Tax, Income Tax Dept., Kanpur (U.P.)
- The Director of Income Tax (IT&A),
 Jhandewalan,
 New Delhi.
- The Commissioner of Income Tax,
 Aayakar Bhawan,
 Bhainsali Ground,
 Meerut, U.P. ... Respondents

(By Advocate: Dr. J.C. Madan proxy counsel for Shri V.P.Uppal)

ate a ORDER (Oral) * 3

Mr. S.R. Adige, VC (A)

Shri Madhok prays for permission to withdraw the O.A. Permission is granted and the O.A. is dismissed as withdrawn.

(Kuldip Singh)
Member (J)

(S.R. Adige)
Vice Chairman (A)